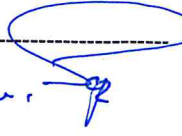


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.29/ BB/ 2017	-	For hearing	230/ 232	Pepperl & Fuchs(India) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SATY. P. JOHN JPJ Legal	Adviser to petitioner.	

Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC is present. Counsel for petitioner has filed synopsis. Counsel is directed to furnish comments on the report of ROC.

List it on 28.09.2017.


MEMBER (J)


MEMBER (T)